Supply of low quality foodgrains

2637. SHRI BASAWARAJ PATIL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is taking steps to supply good quality foodgrains to the people by its distribution system;
- (b) whether there is any complaint regarding supply of low quality foodgrains; and
 - (c) if so, the steps taken by Government in this regard?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) Yes, Sir. The quality of foodgrains in storage is monitored by Food Corporation of India (FCI) at regular intervals by a system of check and super checks to ensure proper preservation of foodgrains in the storage. Similarly, at the time of issue of foodgrains to States/UTs, there is a well defined procedure of joint inspection/sampling of the stocks by State Government authority and FCI to ensure that only good quality foodgrains are issued under Targeted Public Distribution System (TPDS) and other welfare schemes.

(b) and (c) The complaints received about supply of poor quality foodgrains issued under Public Distribution System (PDS) and action taken during the year 2014-15 are given in Statement (*See* below). Complaints received about quality of foodgrains are also investigated by the officers of Quality Control Cells (QCCs) of the Department and tests are conducted on quality of foodgrains at the Central Grain Analysis Laboratory (CGAL), New Delhi.

Statement

Details of the complaints received about supply of poor quality foodgrains issued under Public Distribution System (PDS) during the year 2014-15 (As on 13.3.2015)

State	Complaint	Action Taken by the Government
Tamil Nadu	A complaint was received from Shri B. Lokanathan, resident of Coimbatore regarding supply of foodgrains beyond Food Safety Standard under PDS in Tamil Nadu in July 2014.	The complaint was forwarded to CMD, FCI to take necessary action.

State	Complaint	Action Taken by the Government
NCT Delhi	A complaint was received from Delhi Jan Kalyan Vikas Manch, Mangolpuri regarding supply of substandard foodgrains from FSD Ghevra with the connivance of depot incharge FSD Ghevra and incharge of Delhi State Civil Supplies Corporation in July 2014	The complaint was forwarded to CMD, FCI and Secretary, Food & Civil Supplies, Government of NCT Delhi to get the complaint investigated and to ensure supply good quality foodgrains to be issued under PDS.
Odisha	A complaint has been received from Shri Ganesh Lal Aggarawal, Sr. Citizen, Sambalpur, Odisha regarding supply of poor quality of rice under PDS in October 2014.	The complaint was investigated by an officer of this Department and not found to be true.
Kerala	A complaint has been received in FCI from Kerala State Civil Supplies Corporation Ltd, North Paravur Depot regarding supply of 17 bags of rice from FSD Angamally for Mid Day Meal Scheme in October 2014.	FCI has informed that the complaint was not found to be true.
Madhya Pradesh	CBI Jabalpur Branch has forwarded a complaint to FCI made by Sh. Santosh Shrivastava, resident of Narsinghpure (MP) regarding supply of poor quality foodgrains in PDS.	General Manager (Region) FCI, Madhya Pradesh has been requested to investigate the matter.

Distribution of excess foodgrains

2638. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the excess stock foodgrains in FCI godowns is leading to mere escalation of costs and wastage, if so, the details thereof; and